ÈITEM NO. 1-A (For Judgment) COURT No.2 SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1901 of 2003

YUNUS ALI (DEAD) THRU HIS LRS. .. Appellant(s)

Versus

KHURSHEED AKRAM .. Respondent(s)

DATE :28/05/2008 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Ajau Choudhary, Adv.

For Respondent(s) Mr. Ejaz Maqbool, Adv.

Hon'ble Mr. Justice Lokeshwar Singh Panta pronounced the judgment of the Bench comprising Hon'ble Mr. Justice C.K. Thakker and His Lodships.

The appeal is allowed but without any order as to costs.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master

[Signed reportable judgment is placed on the file]